

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/414/ (IB)/2017
NAME OF THE PETITIONER(S) : PITAMBER MISHRA
NAME OF THE RESPONDENT(S) : ALECTRONA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. MUKUND RAO	Counsel for Petitioner	<i>[Signature]</i>
2.	A. Selvaraj (for: P.V. Balasubrahmanyan)	Counsel for Respondent	<i>[Signature]</i>

ORDER

Counsel for both the parties are present and stated that the matter has been settled between the parties. The Respondent accepted to give a Demand Draft for Rs.10,50,000/- on or before 18.09.2017. Both the parties wanted to file a joint memo after receiving the said D.D. by the Petitioner. At their request, matter is posted for **18.09.2017 at 10.30 A.M.**

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)